

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 42864/2025

[Arising out of impugned final judgment and order dated 22-04-2025
in CRMP No. 636/2025 passed by the High Court of Himachal Pradesh
at Shimla]

SUNNY ALIAS SANJEEV

Petitioner(s)

VERSUS

STATE OF HIMACHAL PRADESH

Respondent(s)

IA No. 202880/2025 - CONDONATION OF DELAY IN FILING

IA No. 202879/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

Date : 25-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Ajay Marwah, AOR
Mr. Swaroopanad Mishra, Adv.
Mr. Miranak Bharwaj, Adv.
Dr. Prakhar Singh, Adv.For Respondent(s) : Mr. Vaibhav Srivastava, AAG
Mr. Bhargav Ravikumar, Adv.
Ms. Sugandha Anand, AORUPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Mr. Vaibhav Srivastava, learned AAG, who is
appearing for Ms. Sugandha Anand, AOR on caveat,

accepts and waives formal notice on behalf of the sole respondent-State of Himachal Pradesh.

A copy of the petition may be provided to him during the course of the day.

List this petition again on 29th August, 2025.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR